

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 713/2002

This the 13th day of May, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri V.K. Majotra, Member (A)

Shri R. Khosla,
S/o late Shri B.R. Khosla,
Chief Workshop Engineer
South Central Railway
Secunderabad

(By Advocate: Shri B.S. Mainee) -Applicant

Versus

Union of India: Through

The Secretary
Railway Board
Ministry of Railways
Rail Bhawan
New Delhi.

(By Advocate: Shri Rajinder Khatter) -Respondent

ORDER (Oral)

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

In this application, the applicant has prayed for a direction to the respondents to consider him for posting as DRM in order of his position on the panel prepared by them.

2. The respondents have filed a short reply and we have heard Shri Rajinder Khatter, learned counsel for respondents. He has drawn our attention to Railway Board's order issued on 30.4.2002. In this order, the applicant's name appears at Sr.No. 13 and he is shown to be posted on the Hyderabad Division Railway ^{vice 8.} by Shri O.P. Agarwal, IRSME. The order also states that the Ministry of Railways have decided that the SA Grade officers, including the applicant, in the list should be posted as Divisional Railway Managers (DRMs) on the Division/Railway

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indicated against each.

3. The learned counsel for parties submit that in view of the aforesaid orders issued by the Railway Board dated 30.4.2002, the OA has become infructuous. We agree with this submission.

4. Accordingly, the OA is disposed of as having become infructuous. No order as to costs.

V.K. Majotra

(V.K. Majotra)
Member (A)

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

cc.